

**Oil mills in Tamil Nadu**

3506. SHRI S. AUSTIN; Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state;

(a) the number of oil mills functioning at present in Tamil Nadu;

(b) whether the State Government of Tamil Nadu has sent a proposal for the expansion of existing oil mills or to set up some more oil mills in the State during the Eighth Five Year Plan period;

(c) if so., the details thereof location-wise; and

(d) the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a)

As a result of de-licensing of vegetable oil industry w.e.f., 25th July 1991, no information about the number of oil mills functioning at present in Tamil Nadu is available. However, as per available information the number of oil mills set up in Tamil Nadu under Industries (Development & Regulation) Act, 1951, prior to 25th July, 1991, was around 24.

(b) No such proposal from the State Government of Tamil Nadu has been received in this Ministry.

(c) and (d) Do not arise.

**Pending consumer redressal cases in Delhi**

3507. SHRI VIDUTHALAI VIRUMBI;

SHRI V. GOPALSAMY; .

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total number of cases instituted before the District Forum and State Consumer Commission during the last three years in Delhi, year-wise;

(b) how the cases were disposed of by the District Forum and State Commission during the period, year-wise;

(c) whether there is any proposal to increase the number of District Consumer Forum in Delhi for speedy disposal of the cases; and

(d) if the answer to part (c) above be in negative, what steps are being taken to ensure that consumer cases are speedily disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) The information is as follows:—

Year	District Forum: (Two)		State Commission			
	No. of Cases		No. of Cases		No. of appeals	
	Filed	Disposed	Filed	Disposed	Filed	Disposed
1	2	3	4	5	6	7
1990	2136	2455	167	89	258	232
1991	2455	1801	351	81	75	68
1992	5778	3517	728	225	264	123